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UTTAR PRADESH JAL NIGAM  
6 RANA PRATAP MARG, LUCKNOW 226001

Letter No: - 311 / 022-<sup>OA 116-2014</sup> / 2020,

Dated - 15.06.2020

To,  
**Registrar General,**  
PB, National Green Tribunal  
New Delhi

**Subject-** Submission of latest compliance report in the matter of OA 116/2014, Meera Shukla vs Municipal Corporation, Gorakhpur and others.

**Sir,**

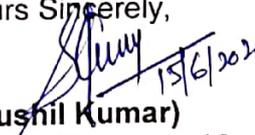
Please find enclosed herewith latest progress report in compliance of the order of Hon'ble Tribunal dated 19.07.2019 and 24.09.2019 in the above cited matter.

You are requested to kindly place the report before Hon'ble Tribunal for their kind consideration.

Anx: iuclosed.

Thanking You

Yours Sincerely,

  
(Sushil Kumar)  
15/6/2020  
Superintending Engineer (Ganga)

**Enclosure - As Above, progress report**

Copy to Sh. I. K. Kapila, Advocate for information please.

Superintending Engineer (Ganga)

**(MEERA SHUKLA VS MUNICIPAL CORPORATION, GORAKHPUR & OTHERS)**

**O.A. NO 116/2014**

**with**

**O.A. No. 437/2015**

**(Vishwavijay Singh Vs U.P. Pollution Control Board & Ors)**

S.No	Point	Compliance
1	Status of compliance report about the action taken within one month against violation of Solid Waste Management Rules, Medical Waste Management Rules, Illegal sand mining and tubewell installation and operation	Not Concerned
2	Status of imposition and recovery of Environmental Compensation	Not Concerned
3	Status/Reports on encroachment in the wetlands	Not Concerned
4	Status of installation of STPs	<ul style="list-style-type: none"><li>• 6 major drains falling directly in Ramgarhtal has been Intercepted, diverted and being treated in two S.T.P. (30 MLD Capacity &amp; 15 MLD Capacity) since Feb-2015 &amp; June-2015 under "<b>Pollution Prevention and Conversation of Ramgarhtal</b>" project under National Lake Conservation Plan, MoEF, G.O.I.</li><li>• Apart from 6 major drains as above, 18 minor drains also join Ramgarhtal directly. Out of 18 minor drains For interception of 11 minor drains (total about 1.50 MLD discharge from its northern side) an estimate for <b>Constuction of Intercepting Sewer line and parallel earthen bund from Paidleyganj to R.K.B.K</b> (amounting Rs. 34.82 Cr) which includes construction of 2.5 km earthen bund, 1.9 Km interceptor sewer line, etc sent to Principal Secretary, Urban Development Department-5, U.P. Govt by D.M., Gorakhpur vide letter no 1912/Work-14/360 Dt. 21.11.2019 for its approval under State Sector, approval of which is still awaited.</li><li>• The Sewage from remaining 7 minor Drains (Out of total 18 minor Drains joining Ramgarhtal) will be intercepted and Diverted under Sanctioned project <b>Gorakhpur Sewerage Scheme Zone A-1, Northern Part &amp; project Gorakhpur Sewerage Scheme Zone A-1, Southern Part</b> which is under progress and likely to be completed upto June-2021.</li><li>• For catchment area related with 6 major drains falling in River Rohini without treatment, a DPR has been prepared (excluding cost of electric connection) for "<b>Gorakhpur Sewerage Scheme, Zone-C</b>" under AMRUT amounting about Rs. 660.00 Cr in which about 245.55 Km sewer network and one no S.T.P. of 40 MLD capacity is proposed. Only estimate for 24 hrs independent feeder line from U.P.P.C.L department is awaited for which continuous effort is being made. After getting estimate from U.P.P.C.L department the project will be submitted likely upto 20</li></ul>

*Amr*

*2*

June 2020.

- Out of 9 major drains falling in River Rapti without treatment, 8 major drains have been proposed for **Interception, Diversion and Treatment under Namami Gange Project (Phase-I)** amounting about Rs. 240.00 Cr (excluding cost of electric connection). Only estimate for 24 hrs independent feeder line from U.P.P.C.L department is awaited for which continuous effort is being made. After getting estimate from U.P.P.C.L department the project will be submitted likely upto 20 June 2020.

The alignment of intercepting sewer line is proposed along the Horbert bund. As per the directions of Irrigation Department, the alignment is fixed 15m away from Horbert bund where heavy encroachment exists. District Administration has assured for making the site available free from encroachment..

It is also to mention that the land proposed for S.T.P. is under Hon'ble High Court (ALLD.) stay since 01.10.2003. In this context, D.M., Gorakhpur assured to vacate the stay soon.

- The catchment area related with balance 1 major drain falling in River Rapti without treatment, is separated by Gorakhpur-Lucknow four lane road hence a separate project **(Phase-II) under Namami Gange** will be prepared which is likely to be submitted upto the end of August-2020.

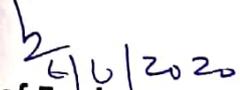


**General Manager,  
U.P. Jal Nigam,  
Gorakhpur**



**Project Manager  
Construction Unit  
U.P. Jal Nigam,  
Gorakhpur**

**Counter Signed**



**Chief Engineer,  
U.P. Jal Nigam,  
Gorakhpur**

**O.A. NO 116/2014**  
**(MEERA SHUKLA VS MUNICIPAL CORPORATION, GORAKHPUR & OTHERS)**

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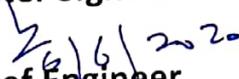
S.No	Point	Compliance
1	Status of installation of STPs/CETP's in District Sant Kabir Nagar and Gorakhpur	<p><b>CETP</b></p> <ul style="list-style-type: none"><li>On request of Gorakhpur Industrial Development Authority (GIDA), U.P. Jal Nigam prepared a project for construction of 15 MLD CETP (amounting Rs. 76.79 Cr) based on field observations the committee (headed by Dr. Govind Pandey. Prof Civil Engg. Deptt, M.M.M.T.U.) report and finally revised it in compliance of NMCG observations dt. 21.12.2018. As per NMCG letter dt. 12.03.2020, formation of SPV and signing MOU is to be done for which GIDA has been requested for further necessary action.</li></ul> <p><b>STP</b></p> <ul style="list-style-type: none"><li>in compliance to the directions issued by Honable NGT, New Delhi in the matter of O.A.No. 116/2014 (Meera Shukla V/s Nagar Nigam Gorakhpur &amp; others) with O.A. No 437/2015 (Vishwa Vijay Singh v/s UP P.C.B. &amp; others) regarding pollution of Aami River caused by Municipal and Industrial effluent in Distt. Sant kabir nagar, DPRs for I&amp;D and STP works for Khalilabad and Maghar Town, Distt.-Sant Kabir Nagar were sent to NMCG, New Delhi by Project Director, SMCG, Lucknow vide letter No. 997 dt.13-8-2019 amounting Rs. 33.20 Cr. &amp; Rs. 19.88 Cr. respectively.</li><li>Several observations have been received from NMCG vide their letter No. TE-12014/1/2019-Tech Const. NMCG dt. 19 Sep, 2019. Sample were taken on Dt. 10.02.2020 &amp; sent to IRTC for analysis. Report has been recd. recently which was not appropriate because during this period of sampling water level in river Aami was high (exceptionally) due to almost every week rainfall occurrence during 2019-20 in this region, hence the samples will be again collected and got analyzed in departmental laboratory locally at the earliest. After getting test results DPR will be modified / revised accordingly and will be submitted up to 15-07-2020.</li></ul>

  
General Manager,  
U.P. Jal Nigam,  
Gorakhpur

  
Superintending Engineer,  
Construction Circle,  
U.P. Jal Nigam,  
Basti

  
Project Manager  
Construction Unit  
U.P. Jal Nigam,  
Gorakhpur

Counter Signed

  
Chief Engineer,  
U.P. Jal Nigam,  
Gorakhpur